COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 113 OF 2015 &
IA NOs. 183, 184, 185 & 186 OF 2015

Dated: 25th November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

Niko Resources Ltd. …. Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board & Anr. …. Respondent(s)

Counsel for the Appellant(s) : Mr. Somiran Sharma
Mr. Abhas Kumar

Counsel for the Respondent(s) : Ms. Ranjana Roy Gawai
Mr. Ansumaan Bahadur
Mr. Vinod Kapoor
Ms. Aparna Vohra for R.1

ORDER

Learned counsel for the Appellant seeks two weeks time to file rejoinder. He may file the same on or before 12.12.2016 after serving copy on the other side.

List the matter on ***16.12.2016.***

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Ranjana P. Desai)
Chairperson

Ts/vg